

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.01.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 101 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Gokul Sudhakar Hande Vs. Sholapur Janata Sahakari Bank Ltd.	Jack Thalakottur
2.	I.A. No. 184 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Nashik Workers Union. Vs. Dhaval Jitendrakumar Mistry RP of Powerdeal Energy Syatem (I) Pvt. Ltd & Ors.	Abiha Zaidi
3.	I.A. No. 188 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	JS Steel Co Ltd Vs. Amod Stampings Pvt. Ltd.	Karan Valecha

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